## Laving of Water and Sewerage Lines in the Rohtak Road Complex in West Delhi

## \*459. SHRI RAM LAKHAN PRASAD GUPTA: DR BHAI MAHAVIR

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any proposal under Government's consideration to lay water and sewerage lines in the Rohtak Road complex in West Delhi consisting of 14 house building co-operative societies; and
- (b) if so, what are the details of the proposal and by when it is likely to be completed?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The Delhi Development Authority which is responsible for providing peripherial water supply and sewerage in this area covering all the 14 house building co-operative societies has informed as under:-

### Water Supply:

- (i) Laying of water supply peripherial mains covering all the 14 house building co-operative societies has been taken up and this work is expected to be completed by December, 1982.
- (ii) Tenders for the construction of two overhead tanks of 4 lac gallon capacity each are being invited and the work is likely to be completed by December, 1982

#### Sewerage

The peripherial sewerage lines for all the 14 house building co-operative societies have been planned into two Work on phase I has been phases. started and is expected to be completed by December, 1982. Tenders for Phase II have been called and the work is likely to be started by the end of October, 1981.

The Delhi Water Supply and Sewage Disposal Undertaking has reported that part of the trunk sewer line along the Najafgarh drain starting from the Rohtak Road upto Keshopur Sewage Treatment Plant has already been laid and the remaining work has also been allotted.

## House Sites for Landless in Yanam

@\*459-A. SHRI V. P. MUN'JSAMY: Will the Minister of WORKS AND HOUSING be pleased to state.

- (a) whether any scheme is implemented under 20-point ramme to allot house-sites to Harijans in Yanam, Union Territory of Pondicherry; and
- (b) what is the total number ΟÍ house-sites allotted to Harijans Yanam excluding the land under Kudiyiruppu Act?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The total number of house-sites allotted to rural landless workers including Harijans in the Union Territory of Pondicherry is 11983. Separate information for Yanam is not readily available.

#### Huller Mills in Kerala

\*460. SHRI C. HARIDAS. Will the Minister of AGRICULTURE be pleased to state.

- (a) whether the Central Government have received any mmorandum from the Government of Kerala for exemption of installation of No. 4 huller mills in Kerala from the provisions of modernisation;
- (b) if so, what are the details thereof: and
- (c) what action has been taken by the Central Government thereon?

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRIRGATION AND CIVIL

<sup>@</sup>Previously Starred Question 480. Transferred from the 17th September, 1981.

SUPPLIES (RAO BIRENDRA SINGH); (a) and (b) The Government of Kerala had, inter-alia, made a suggestion in their letter dated 12th February, 1981 that No. 4 huller mills in the State predominantly working on cooly hulling may be exempted from modernisation.

(c) Keeping in view the difficulties of the single hullers exclusively doing custom milling brought to the notice of Central Government by various State Governments, including Kerala, it was decided to grant extension of time for such units up to 29th July, 1983.

# Subletting of Government Accommodation by Allottees in Delhi

2651. SHRI B. C. PATTANAYAK: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it  $i_S$  a fact that of late there have been some complaints of total  $o_T$  partial subletting of Government accommodation by the allottees in various localities in Delhi;
- (b) if so, what is the number of such complaints received during the last three years; and
- (c) what steps Government have taken in this regard and the result achieved so far?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

- (b) 4461 complaints were received from 1-9-1978 to 31-8-1981.
- (c) After completing the formalities of spot inspection, show-cause notice and giving chances of personal hearing, penalties were imposed upon those allottees against whom charges of subletting were proved.

# Leakage of roofs of Type B Quarters in Sector-IV R. K. Puram, New Delhi

2652, DR. M. M. S. SIDDHU; Will the Minister of WORKS AND HOUS-ING be pleased to state.

(a) whether it is a fact that roofs of

a large number of Type-B Government Quarters in Sector-IV Rama Krishna Puram, New Delhi had been leaking during the entire rainy season of 1980 and 1981;

- (b) whether it is also a fact that the walls of the quarters had become damp and moist in rains resulting in the peeling off of plaster.
- (c) whether it is also a fact that the leakage of ceiling in latrines and bathrooms of these quarters has resulted in damaging the electric wires and charges the walls causing danger to the lives of the residents; and
- (d) what are the reasons that complaints lodged in that connection with the Sector-IV, R. K. Puram Enquiry Office are not being attended to by CPWD authorities?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

## Subletting of Quarters by Central Government Employees

2653. SHRI NARASINGHA PRA-SAD NANDA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that some Central Government Employees in DIZ area in New Delhi have sublet their Quarters in full or in part without permission of Government;
- (b) whether it is also a fact that garrages of some type 'A' quarters in that area have been sublet for residential purposes and for running of shops; and
- (c) if so, what steps Government propose to take to check this misuse?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Complaints have been